

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2948
ANSWERED ON:08.12.2009
BAN ON FISHING
Thamaraiselvan Shri R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has imposed ban on fishing of certain species of fishes;
- (b) if so, the details thereof;
- (c) whether the Government of Tamil Nadu has demanded to lift the ban on such fishes;and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a)&(b): Yes, Madam. Ten species of Sharks and Rays; Giant Groupers and Sygnathidians have been included in Schedule I of the Wildlife Protection Act, thus prohibiting fishing of these species.

(c)&(d): The government of Tamil Nadu had requested the Ministry of Environment and Forests for lifting of ban on collection of Holothurians (Sea Cucumbers). However, no request for lifting ban on fishing of Scheduled fishes has been received from Tamil Nadu.